>

Title: Regarding motion of No-Confidence in Council of Ministers.

MADAM SPEAKER: I have to inform the House that I have received a notice of Motion of No-Confidence in the Council of Ministers under Rule 198 from Shri Sudip Bandyopadhyay.

The motion reads as follows:

"That this House expresses its want of confidence in the Council of Ministers."

Shri Sudip Bandyopadhyay may please seek the leave of the House.

...(Interruptions)

श्रीमती सुषमा स्वराज (विदिशा): भैंडम, पहले आपने कहा था कि इस विषय पर आप मुझे बोलने देंगी। ...(व्यवधान)

अध्यक्ष महोदया : मैं आपको इस पर बोलने दूंगी। I will come back to you.

…(<u>व्यवधान</u>)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam I seek the leave of the House to move the following motion:

"That this House expresses its want of confidence in the Council of Ministers."

In addition, Government's decision to allow 51 per cent Foreign Direct Investment in multi-brand retail is going to harm millions of small businessmen and decision reflects the anti-people policies of the Government.

MADAM SPEAKER: You have to just read one line.

May I request those members who are in favour of leave being granted to this motion to rise in their places?

SOME HON. MEMBERS roseâ€"

...(Interruptions)

MADAM SPEAKER: Please, this is not the way.

...(Interruptions)

MADAM SPEAKER: I have to inform the House that the member does not have the leave of the House, as less than 50 members have risen in support of the motion.

...(Interruptions)

शी दारा सिंह चौहान (घोसी): अध्यक्ष महोदया, हमने जो नोटिस दिया था, उसका क्या हुआ? ...(व्यवधान)

अध्यक्ष महोदया : अभी तो पढ़कर सुनाया है_।

…(व्यवधान)

अध्यक्ष महोदया : हमने अभी सूनाया हैं कि उसे मना कर दिया हैं।

…(<u>व्यवधान</u>)

श्री दारा सिंह चौहान : अध्यक्ष महोदया, आज उत्तर पूदेश की हालत बहुत खराब हैं_। ...(<u>व्यवधान</u>)

अध्यक्ष महोदया : नेता प्रतिपक्ष बोल रही हैं, इसलिए आप उन्हें पहले बोलने दीजिए।

…(<u>व्यवधान</u>)

श्रीमती सुषमा स्वराज : अध्यक्षा जी, सदन में थोड़ी सी शांति हो जाये _। (<u>व्यवधान</u>)
श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, समाजवादी पार्टी की तरफ से भी नोटिस दिया गया है _। (<u>व्यवधान</u>) आप हमें दो मिनट बोलने का मौका दीजिए _। (<u>व्यवधान</u>)
श्रीमती सुषमा रुवराज : आप उन्हें बाद में बोलने का मौका दे दीजिए _। (<u>व्यवधान)</u>
भ्री दारा सिंह चौहान : मैडम, पूरे उत्तर पूदेश की हालत खराब हैं _। वहां पर बलात्कार हो रहे हैं (<u>व्यवधान</u>)
श्रीमती सुषमा रुवराज : अध्यक्ष जी, मैं आपकी अनुमति से, सरकार द्वारा की गयी संसद की घोर अवमानना का विषय इस सदन में रखना चाहती हूं।(<u>ल्यवधान</u>)
12.35 hrs.
At this stage Dr. Baliram and some other hon. Members came and stood on the floor near the Table.
14.01 hrs.
Lok Sabha re-assembled at One Minute past Fourteen of the Clock.
(Mr. Deputy Speaker <i>in the Chair</i>)
(<u>व्यवधान</u>)
उपाध्यक्ष महोदय : रिकार्ड में कुछ नहीं जाएगा _।
(<u>व्यवधान)</u> <u>*</u>
14.01 ½ hrs.
_
At this stage Dr. Baliram, Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.
(<u>व्यवधान</u>)
MR. DEPUTY SPEAKER: The House stands adjourned to meet again tomorrow, the 23 rd November, 2012 at 11 a.m.

14.02 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, November 23, 2012/Agrahayana 2, 1934 (Saka).

- * Due to continuous interruptions in the House, starred questions could not be taken up for oral answers. Therefore, these starred questions were treated as Unstarred Questions.
- * Not recorded.
- * Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 22.11.2012.
- ** Introduced with the recommendation of the President.
- * Not recorded.
- * Not recorded.
- * Not recorded.
- * Not recorded.